

Parliament Session Wrap

Budget Session – March 12 to May 22, 2012

Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
The Protection of Children from Sexual Offences Bill, 2011	Protects children from sexual abuse and exploitation, and establishes special courts.
* The Anand Marriage (Amendment) Bill, 2012	Provides for compulsory registration of 'Anand Karaj' marriages solemnized by Sikhs.
The Copyright (Amendment) Bill, 2010	Provides protection to the copyright works in the digital environment, protects the concerns of physically disabled persons etc
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011	Modifies the list of Scheduled Tribes in the State of Karnataka.
The Railway Property (Unlawful Possession) Amendment Bill, 2008	Makes the Act more effective in curbing the offence of theft of railway property.
The Administrators-General (Amendment) Bill, 2011	Enhances pecuniary jurisdiction of AGs from Rs 2 lakhs to Rs 10 lakhs.
* The Finance Bill, 2012	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation No. 3 Bill, 2012	Authorises expenditure from the Consolidated Fund of India.
* The North-Eastern Areas (Reorganisation) and Other Related Laws (Amendment) Bill, 2012	Establishes separate High Courts in the States of Manipur, Meghalaya and Tripura.
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	Amends the Central Educational Institutions (Reservation in Admission) Act, 2006.
The Institute of Technology (Amendment) Bill, 2010	Brings eight new IITs within the ambit of "the Institute of Technology Act".
The National Institutes of Technology (Amendment) Bill, 2010	Includes IISERs in the NIT Act, 2007.
* The Indian Medical Council (Amendment) Bill, 2012	Extends the tenure of the board of governors of the Medical Council of India by one year.
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2012	Includes special provision for children with disability and amends School Management Committees provision.
* The Appropriation (Railways) No. 3 Bill, 2012	Authorises expenditure of the Railways.
* The Appropriation (Vote on Account) Bill, 2012	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation (No. 2) Bill, 2012	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation Bill, 2012	Authorises expenditure from the Consolidated Fund of India.
* The Appropriation (Railways) Vote on Account Bill, 2012	Authorises expenditure of the Railways.
* The Appropriation (Railways) No. 2 Bill, 2012	Authorises expenditure of the Railways.
* The Appropriation (Railways) Bill, 2012	Authorises expenditure of the Railways.

* These were introduced during the Budget Session 2012.

Government Bills Introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
The Rani Lakshmi Bai Central Agricultural University Bill, 2012	Establishes the Central Agriculture University at Jhansi for the Bundelkhand region.	22 May 2012	Rajya Sabha

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May 22, 2012

Short Title	Key Objectives	Introduced on	Status
The Small Industries Development Bank of India (Amendment) Bill, 2012	Amends the Act consequent to the enactment of the MSME Development Act, 2006.	22 May 2012 Lok Sabha	
The Micro Finance Institutions (Development and Regulation) Bill, 2012	Empowers RBI to register and regulate microfinance intuitions.	22 May 2012 Lok Sabha	
The Universities for Research and Innovation Bill, 2012	Enables establishment of Universities for Research and Innovation.	21 May 2012 Lok Sabha	
The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012	Modifies SC lists of. Kerala, Madhya Pradesh, Odisha and Tripura and Sikkim.	21 May 2012 Lok Sabha	
The National Co-operative Development Corporation (Amendment) Bill, 2012	Empowers the Corporation to extend loans to companies run by farmers.	17 May 2012 Lok Sabha	
The Public Procurement Bill, 2012	Regulates award of government contracts of over Rs 50 lakh with the object of ensuring "transparency, accountability and probity".	14 May 2012 Lok Sabha	
The Registration of Births and Deaths (Amendment) Bill, 2012	Includes the registration of marriages within its purview irrespective of the religion.	7 May 2012 Rajya Sabha	Referred to SC to report within 3 months
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	Repeals the Tamil Nadu Legislative Council Act, 2010.	4 May 2012 Rajya Sabha	
The Bureau of Indian Standards (Amendment) Bill, 2012	Expands the ambit of mandatory hallmarking of products, including gold.	3 May 2012 Lok Sabha	
The National Housing Bank (Amendment) Bill, 2012	Transfers the shareholding of the RBI in the NHB to the central government.	30 Apr 2012 Lok Sabha	
The Administrative Tribunals (Amendment) Bill, 2012	Enables Supreme Court judges to be appointed as Chairmen in the Central and State Administrative Tribunals.	27 Apr 2012 Lok Sabha	
The Piracy Bill, 2012	Includes piracy as a crime in the IPC and sets up fast track courts.	24 Apr 2012 Lok Sabha	Referred to SC to report within 3 months
The Indian Forests Amendment Bill, 2012	Make it mandatory for a forest officer to obtain and record views of Gram Sabha before compounding forest-related offences.	26 Mar 2012 Rajya Sabha	Referred to SC to report by 31 May 2012

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Unlawful Activities (Prevention) Amendment Bill, 2011	29 Dec 2011	Standing Committee Report on 28 Mar 2012
The Electronic Delivery of Services Bill, 2011	27 Dec 2011	Standing Committee granted time upto last week of Monsoon Session 2012
The Prevention of Money-Laundering (Amendment) Bill, 2011	27 Dec 2011	Standing Committee Report on 9 May 2012
The Lokpal and Lokayuktas Bill, 2011	22 Dec 2011	Passed by LS on 27 Dec 2011, Referred to RS Select Committee <i>w.e.f.</i> 21 May 2012
The National Food Security Bill, 2011	22 Dec 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 5 Jan 2012
The Rajiv Gandhi National Institute of Youth Development Bill, 2011	21 Dec 2011	Standing Committee Report on 26 Apr 2012, Passed by LS on 21 May 2012
The Regional Centre for Biotechnology Bill, 2011	20 Dec 2011	Standing Committee granted time upto 31 May 2012
The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011	20 Dec 2011	Standing Committee granted time upto 30 Jun 2012

Short Title	Introduced on	Status
The National Highways Authority of India (Amendment) Bill, 2011	19 Dec 2011	Standing Committee Report on 15 Mar 2012
The Press and Registration of Books and Publications Bill, 2011	16 Dec 2011	Standing Committee granted time upto last week of Monsoon Session 2012
The Consumer Protection (Amendment) Bill, 2011	16 Dec 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 26 Dec 2011
The Cable Television Networks (Regulation) Second Amendment Bill, 2011	15 Dec 2011	Standing Committee granted time upto last week of Monsoon Session 2012
The Companies Bill, 2011	12 Dec 2011	Standing Committee to report within 2 months <i>w.e.f.</i> 5 Jan 2012
The Mines and Minerals (Development and Regulation) Bill, 2011	12 Dec 2011	Standing Committee granted time upto last week of Monsoon Session 2012
The Arms (Second Amendment) Bill, 2011	12 Dec 2011	Standing Committee Report on 28 Mar 2012
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011	12 Dec 2011	Not referred to Standing Committee
The Warehousing Corporations (Amendment) Bill, 2011	8 Dec 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 5 Jan 2012
The North-Eastern Areas (Reorganisation) Amendment Bill, 2011	7 Dec 2011	Standing Committee Report on 28 Mar 2012
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2011	23 Nov 2011	Standing Committee Report on 14 May 2012
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011	8 Sep 2011	Standing Committee Report on 21 Mar 2012
The Nuclear Safety Regulatory Authority Bill, 2011	7 Sep 2011	Standing Committee Report on 6 Mar 2012
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	7 Sep 2011	Standing Committee Report on 17 May 2012
The National Academic Depository Bill, 2011	5 Sep 2011	Standing Committee Report on 13 Mar 2012
The Benami Transactions (Prohibition) Bill, 2011	18 Aug 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 13 Sep 2011
The Indian Institute of Information Technology, Design and Manufacturing Kancheepuram Bill, 2011	5 Aug 2011	Passed by LS on 25 Aug 2011
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	25 Mar 2011	Standing Committee Report on 29 Mar 2012
The Pension Fund Regulatory and Development Authority Bill, 2011	24 Mar 2011	Standing Committee Report on 30 Aug 2011
The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011 (GST Bill)	22 Mar 2011	Standing Committee to report within 3 months <i>w.e.f.</i> 29 Mar 2011
The Banking Laws (Amendment) Bill, 2011	22 Mar 2011	Standing Committee Report on 13 Dec 2011
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	7 Dec 2010	Standing Committee Report on 8 Dec 2011
The Forward Contracts (Regulation) Amendment Bill, 2010	6 Dec 2010	Standing Committee Report on 22 Dec 2011
The Judicial Standards and Accountability Bill, 2010	1 Dec 2010	Standing Committee Report on 30 Aug 2011, Passed by LS on 29 Mar 2012
The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010	15 Nov 2010	Standing Committee Report on 03 Nov 2011
The Multi-State Co-operative Societies (Amendment) Bill, 2010	15 Nov 2010	Standing Committee granted time upto last day of Budget Session 2012
The Direct Taxes Code Bill, 2010	30 Aug 2010	Standing Committee Report on 9 Mar 2012
The Dam Safety Bill, 2010	30 Aug 2010	Standing Committee Report on 04 Jun 2011

Short Title	Introduced on	Status
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	26 Aug 2010	Standing Committee Report on 09 Jun 2011, Passed by LS on 27 Dec 2011
The Arms (Amendment) Bill, 2010	25 Aug 2010	Standing Committee Report on 02 Jun 2011
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	25 Aug 2010	Standing Committee Report on 09 Dec 2010
The National Road Safety and Traffic Management Board Bill, 2010	4 May 2010	Standing Committee Report on 21 Jul 2010
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010	Standing Committee Report on 30 May 2011
The Educational Tribunals Bill, 2010	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010
The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	3 May 2010	Standing Committee Report on 2 Jun 2011
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3 May 2010	Standing Committee Report on 12 Aug 2011
The Wakf (Amendment) Bill, 2010	27 Apr 2010	Passed by LS on 7 May 2010, RS Select Committee Report on 16 Dec 2011
The Prevention of Torture Bill, 2010	22 Apr 2010	Passed by LS on 6 May 2010, RS Select Committee Report on 7 Dec 2010
The Commercial Division of High Courts Bill, 2009	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)	26 Nov 2009	Standing Committee Report on 28 Jul 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)	24 Nov 2009	Standing Committee Report on 25 Jun 2010
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 19 Apr 2010
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 12 Mar 2010
RAJYA SABHA		
Short Title	Introduced on	Status
The Higher Education and Research Bill, 2011	28 Dec 2011	Standing Committee granted time upto 30 Jun 2012
The National Commission for Human Resources for Health Bill, 2011	22 Dec 2011	Standing Committee granted time upto 15 July 2012
The Citizenship (Amendment) Bill, 2011	8 Dec 2011	Standing Committee Report on 28 Mar 2012
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Border Security Force (Amendment) Bill, 2011	18 Aug 2011	Standing Committee report on 3 Nov 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	7 Dec 2010	Standing Committee Report on 4 Mar 2011
The National Identification Authority of India Bill, 2010	3 Dec 2010	Standing Committee Report on 13 Dec 2011
The Architect (Amendment) Bill, 2010	31 Aug 2010	Standing Committee Report on 24 Jan 2011

Short Title	Introduced on	Status
The Anti-Hijacking (Amendment) Bill, 2010	19 Aug 2010	Standing Committee Report on 18 Oct 2010
The Marriage Laws (Amendment) Bill, 2010	4 Aug 2010	Standing Committee Report on 1 Mar 2011
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 2 Jul 2010, Passed by RS on 3 May 2012
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee Report on 13 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee Report on 28 Jun 2010
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008, Passed by RS on 8 May 2012
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	96
Bills introduced during session	26
Bills passed during session	21
Bills pending after session	101

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